GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA STARRED QUESTION NO. 527 TO BE ANSWERED ON WEDNESDAY. THE 04th APRIL. 2018

STALLED PROJECTS

* 527. SHRI JAYADEV GALLA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether 304 projects involving an investment of Rs. 12.76 lakh crores are stalled with the Project Management Group of the Cabinet Secretariat;
- (b) if so, the details thereof, sector-wise;
- (c) the details of the projects that have been cleared since June, 2014 and the projects that have been added after June, 2014, project-wise and State-wise with particular reference to Andhra Pradesh;
- (d) the details of externally-aided projects approved for Andhra Pradesh since 2014, year-wise and the estimated cost of each of the projects along with the loan from external agencies proposed/disbursed for each of the projects; and
- (e) the reasons for such huge pendency and the efforts being made to resolve the disputes and clear them?

ANSWER

MINISTER FOR STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D. V. SADANANDA GOWDA)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Reply to parts (a) to (e) of Lok Sabha Starred Question No. 527 for answer on 04th April 2018.

- (a) & (b) The primary focus of Project Monitoring Group (PMG) is to expedite the approval for clearances from Central and State Authorities for setting up of projects. In accepting a project for resolution of its issues, PMG does not distinguish between a 'stalled' or an 'under implementation' project. Further, there is no prescribed criterion for classifying a project as a stalled project in so far as PMG is concerned. Since its inception in June, 2013, PMG has accepted 905 projects (as on 27.03.2018) with estimated investment of Rs.37.9 lakh crore for resolution of various issues. Out of 905 projects issues of 688 projects (with anticipated investment of Rs.28.6 lakh crore) have either been resolved or require no further consideration in PMG. At present, issues of 217 projects of anticipated investment of approximately Rs. 9.3 lakh crore are on e-suvidha portal of Project Monitoring Group portal for resolution. Sector-wise break -up of 217 projects is at Annexure-I.
- (c) Project Monitoring Group on its own does not sanction/approve any projects or grant any approval for setting up any project or scheme or clears any project but facilitates resolution of issues through discussions and follow up.

Number of projects in Andhra Pradesh and at all India level for which issues have either been resolved or require no further consideration and the number of newly added projects for resolution of issues since 1st June 2014 are as under:

State /All India	Number of Projects	(Since 1 st June 2014)		
	Issues resolved / require no further consideration from PMG	Added on the PMG portal for resolution		
Andhra Pradesh	29	31		
All India	512	511		

State-wise details of projects for which issues have been either resolved or require no further consideration and the number of newly added projects for resolution since 1st June 2014 are at Annexure- II & III respectively.

The details of resolved projects and newly added projects for resolution in Andhra Pradesh since 1st June 2014 are at Annexure-IV & Annexure-V respectively.

- (d) The details of externally- aided projects approved for Andhra Pradesh since 2014, year wise along with Loan amount and Disbursements for each of the Project are at Annexure- VI.
- (e) The Project Proponents have indicated issues pending for resolution with Union Ministries such as: (a) Environment, Forest and Wildlife Clearances, (b) Eco Sensitive Zone clearance, (c) Tree cutting permission, (d) Grant of Working permission, (e) Approval for private railways siding construction, (f) Industrial License Permission, (g) Road Crossing of Pipelines/Transmission lines, (h) Grant of Right of Way and (i) Shifting of Utilities.

The Project Proponents have also indicated issues pending for resolution with State Governments such as: (a) Land Acquisition issues, (b) Removal of encroachments, (c) Relief and Rehabilitation plan, (d) No Objection Certificate under Forest Rights Act, (e) Power and Water supply, (f) Consent to establish and operate from State Pollution Control Board, (g) Transfer of Government Land, (h) Law and Order issues and (i) Right of Way permission.

The major efforts undertaken to resolve the disputes to enhance the ease of doing business inter-alia include regular review of projects with the concerned Central and State agencies/ Ministries and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries.

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 527 FOR ANSWER ON 04^{TH} APRIL 2018.

DETAILS OF SECTOR-WISE PROJECTS FOR RESOLUTION ON PMG PORTAL (AS ON 27.03.2018)

Sponsoring Ministry	No. of Project	Anticipated approximate Investment (Rs. Crore)
Railways	59	2,00,677
Road Transport and Highways	57	1,36,705
Power	37	2,56,076
Petroleum and Natural Gas	17	59,311
Coal	16	62,724
Steel	9	63,831
Chemicals and Fertilizers -	4	33,650
Fertilizers		
Commerce and Industry-DIPP	4	41,900
New and Renewable Energy	4	6,850
Shipping	2	1,322
Urban Development	2	54,960
Communications and Information	1	1,000
Technology - Telecom		
Environment and Forests	1	1,583
Health and Family Welfare	1	5,960
Housing and Urban Poverty	1	1,811
Alleviation		
Tourism	1	1,000
Water Resources	1	5,565
Grand Total	217	9.3 Lakh (approx.)

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 527 FOR ANSWER ON 04^{TH} APRIL 2018.

State-wise details of projects having all issues resolved including those that require no further action in PMG since 01.06.2014

Project Location	No of Projects	Anticipated Investment (Rs Crore)
Andhra Pradesh	29	76535
Arunachal Pradesh	8	40704
Assam	13	29479
Bihar	18	53084
Chhattisgarh	29	156381
Delhi	6	12093
Goa	1	145
Gujarat	22	154457
Haryana	9	15020
Himachal Pradesh	3	5335
J & K	7	14599
Jharkhand	34	181225
Karnataka	25	109350
Kerala	15	39450
Madhya Pradesh	44	181663
Maharashtra	57	217836
Manipur	1	4444
Meghalaya	2	1636
Mizoram	1	1259
Odisha	66	379627
Punjab	1	4436
Rajasthan	33	92148
Sikkim	3	3077
Tamil Nadu	20	70590
Telangana	6	22402
Tripura	4	2531
Uttar Pradesh	24	88305
Uttrakhand	8	20448
West Bengal	23	47707
Grand Total	512	20.25 lakh (approx.)

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 527 FOR ANSWER ON 04TH APRIL 2018.

State-wise details of projects added for resolution on PMG portal since 01.06.2014

Project Location	No of Projects	Anticipated approximate Investment (Rs Crore)
Andhra Pradesh	31	98,076
Arunachal Pradesh	3	6,754
Assam	14	31,662
Bihar	25	58,000
Chhattisgarh	19	1,03,092
Delhi	10	69,853
Goa	1	1,145
Gujarat	17	2,17,276
Haryana	9	15,559
Himachal Pradesh	10	20,408
J & K	11	46,564
Jharkhand	23	96,402
Karnataka	34	1,24,851
Kerala	18	24,267
Madhya Pradesh	37	1,40,335
Maharashtra	54	2,57,481
Manipur	1	6,571
Meghalaya	2	1,636
Mizoram	2	7,427
Odisha	42	1,40,875
Punjab	3	4,871
Rajasthan	35	51,803
Sikkim	3	2,247
Tamil Nadu	19	35,879
Telangana	17	42,813
Tripura	2	2,007
Uttar Pradesh	29	1,38,349
Uttarakhand	11	36,374
West Bengal	29	56,360
Grand Total	511	18.38 Lakh

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 527 FOR ANSWER ON 04TH APRIL 2018.

Project-wise details of projects having all issues resolved including those that require no further action in PMG since 01.06.2014 in Andhra Pradesh

S.No	Project Name	Sponsoring Ministry	Anticipated approximate Investment (Rs Crore)
1.	VVSPL Capacity Expansion and OSTT-SS Jetty Sub sea pipeline project.	Petroleum and Natural Gas	407
2.	Obulavaripalli – Venkatachalam Road Junction New BG Line with Electrification (95 km)	Railways	732
3.	Vijayawada-Gudivada- Bhimavaram-Nidadavole, Bhimavaram-Narsapur AND Gudivada-Machilipanam Doubling (221 km)	Railways	1503
4.	Thermal Powertech Corporation India Limited	Power	9500
5.	Construction of Proposed ROBs AND their approaches (32nos) in replacement of Existing Level Crossings as per finalised RFP in the State of Andhra Pradesh AND Telangana (Package-I AND Package-II)	Road Transport and Highways	3000
6.	Chilakaluripet–Vijayawada Section of NH- 5	Road Transport and Highways	572.3
7.	4-laning of Vijayawada – Machilipatnam section (63km) of NH-65 (old NH-9)	Road Transport and Highways	1135
8.	Six laning of Chilakaluripet - Nellore section of NH-5	Road Transport and Highways	1535

9.	Rehabilitation and upgradation of NH-67 from km.695/0 to 741/950 (Atmakur to Nellore Section) to two lanes with paved shoulders under NHDP-IV on EPC basis	Road Transport and Highways	297.78
10.	Rehabilitation and upgradation of NH-565 from km.154/900 to 198/694 (Davulapally to Markapuram Section) to two lanes with paved shoulders under NHDP-IV on EPC	Road Transport and Highways	170.21
11.	Rehabilitation and upgradation of NH-565 from km.86/057 to 133/922 (Nagarjunsagar dam to Davulapally Section) to two-lanes with paved shoulders under NHDP-IV on EPC	Road Transport and Highways	195.45
12.	Rehabilitation and upgradation of NH-565 from km.425/400 to 509/400 (Penchalakona to Yerpedu Section) to two-lanes with paved shoulders under NHDP-IV on EPC	Road Transport and Highways	361.3
13.	Rehabilitation and upgradation of NH-565 from km 133.200 to 154.989 to 2 lane with paved shoulders under NHDP IV on EPC.	Road Transport and Highways	100
14.	Rehabilitation and upgradation of NH-221 from km 0 to 32.735 to 2 lane with paved shoulders under NHDP IV on EPC.	Road Transport and Highways	150
15.	Kudappa - Mydukur - kurnool	Road Transport and Highways	1585
16.	NCCPPL 2x660MW, Nellore, AP	Power	7407
17.	1320 MW Bhavanapadu Thermal Power Project by East Coast Energy Private Limited	Power	6570
18.	GSPC Project - Deendayal (West) Field Development Project	Petroleum and Natural Gas	9000
19.	LANDT Deccan Tollways Limited	Road Transport and Highways	1272
20.	Kakinada Regas Project (by Shell)	Petroleum and Natural Gas	5000
21.	Essar Steel India Ltd - Vizag Complex	Steel	5150

22.	Kamineni Steel AND Power India Pvt. Ltd.	Steel	1534
23.	Petronet LNG Project -Gangavaram LNG Terminal	Petroleum and Natural Gas	5000
24.	ANRAK ALUMINIUM LIMITED	Mines	4608
25.	Hinduja National Power Corporation Limited	Power	5545
26.	Budawada approach road	Commerce and Industry-DIPP	1200
27.	Rehabilitation and upgradation of NH-565 from km.425/400 to 509/400 (Penchalakona to Yerpedu Section) to two-lanes with paved shoulders under NHDP-IV on EPC	Road Transport and Highways	361.3
28.	SEETHARAM CEMENTS LTD	Commerce and Industry-DIPP	1000
29.	300 MW Kaizen Power Limited	Power	1644

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Project-wise details of projects in Andhra Pradesh added for resolution on PMG portal since 01.06.2014

S.No	Project Name	Sponsoring Ministry	Anticipated approximate Investment (Rs Cr.)
1.	Visakh Refinery Modernisation project	Petroleum and Natural Gas	20928
2.	6 laning of Ranassthalam to Anandapuram in A.P.	Road Transport and Highways	1187
3.	HPCL Project – Extension of VVSPL pipeline from Vijayawada to Dharmapuri	Petroleum and Natural Gas	2677
4.	Konaseema Fertilizers AND Chemicals Limited	Chemicals and Fertilizers - Fertilizers	9600
5.	CONSTRUCTION OF NEW AIIMS IN PHASE-IV	Health and Family Welfare	5960
6.	VVSPL Capacity Expansion and OSTT-SS Jetty Sub sea pipeline project.	Petroleum and Natural Gas	407
7.	Rayadurg-Tumkur via Kalyandurg New Line	Railways	2000
8.	Obulavaripalli – Venkatachalam Road Junction New BG Line with Electrification (95 km)	Railways	732
9.	Vijayawada-Gudivada-Bhimavaram- Nidadavole, Bhimavaram-Narsapur AND Gudivada-Machilipanam Doubling (221 km)	Railways	1503
10.	Tindivanam-Nagari (184.99 km) New Line	Railways	1080
11.	Kadapa-Bangalore New Line	Railways	2061
12.	SIX LANING OF VIJAYAWADA- GUNDUGOLANU SECTION OF NH-16 (104 km)	Road Transport and Highways	1684

13.	Budawada approach road	Commerce and Industry-DIPP	1200
14.	Thermal Powertech Corporation India Limited	Power	9500
15.	Construction of Proposed ROBs AND their approaches (32nos) in replacement of Existing Level Crossings as per finalised RFP in the State of Andhra Pradesh AND Telangana (Package-I AND Package-II)	Road Transport and Highways	3000
16.	Chilakaluripet–Vijayawada Section of NH- 5	Road Transport and Highways	572.3
17.	4-laning of Vijayawada – Machilipatnam section (63km) of NH-65 (old NH-9)	Road Transport and Highways	1135
18.	Six laning of Chilakaluripet - Nellore section of NH-5	Road Transport and Highways	1535
19.	Rehabilitation AND up gradation to two lane with paved shoulders from 33.5 to 254 of NH-214A(new no-216) in Krishna, Guntur AND prakasham districts of Andhra Pradesh	Road Transport and Highways	1000
20.	Rehabilitation AND upgrdadation of NH-216 from Kathipudi to Losari Gutlapadu in East AND west Godavari districts of Andhra Pradesh	Road Transport and Highways	1000
21.	Rehabilitation and upgradation of NH-67 from km.695/0 to 741/950 (Atmakur to Nellore Section) to two lanes with paved shoulders under NHDP-IV on EPC basis	Road Transport and Highways	297.78
22.	Rehabilitation and upgradation of NH-565 from km.154/900 to 198/694 (Davulapally to Markapuram Section) to two lanes with paved shoulders under NHDP-IV on EPC	Road Transport and Highways	170.21
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26.	Rehabilitation and upgradation of NH-565 from km 133.200 to 154.989 to 2 lane with paved shoulders under NHDP IV on EPC.	Road Transport and Highways	100
27.	Rehabilitation and upgradation of NH-221 from km 0 to 32.735 to 2 lane with paved shoulders under NHDP IV on EPC.	Road Transport and Highways	150
28.	Nadikudi-Srikalahasti New Line	Railways	2312
29.	Kudappa - Mydukur - kurnool	Road Transport and Highways	1585
30.	NCCPPL 2x660MW, Nellore, AP	Power	7407
31.	Hyderabad Metro Rail Project	Urban Development	16375

STATEMENT REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 527 FOR ANSWER ON 04TH APRIL 2018.

Details of Externally Aided Projects pertaining to Government of Andhra Pradesh since 2014, year wise along with Loan amount and Disbursements for each of the Project.

S. No.	Name of Project	Agency	Loan	Agreement	Disbursements in INR (Crores)			
		Amount in Date INR (Crores)	Date	2014-15	2015-16	2016-17	2017-18	
1	Andhra Pradesh Disaster Recovery Project (5694-IN)	IDA	1634.93	16-07-15	0.00	0.00	96.40	39.88
2	Green Energy Corridors - Intra State Transmission System in Andhra Pradesh (12237800E, 529723E & 17793176E)	Germany (KfW)	490.97	05-10-15	0.00	0.00	185.45	144.86
3	Andhra Pradesh Rural Inclusive Growth Project (5576-IN)	IDA	490.48	16-11-15	0.00	1.06	21.23	111.16
4	Visakhapatnam-Chennai Industrial Corridor Development Program- Project-1 (3424-IND & 3430-IND)	ADB	2485.89	23-02-17	0.00	0.00	0.00	523.16
5	Andhra Pradesh 24x7 - Power for All Project (0009-1-IND)	AIIB	1030.84	22-06-17	0.00	0.00	0.00	2.58
6	Andhra Pradesh 24x7 - Power for All Project (8755-IN)	IBRD	1546.27	22-06-17	0.00	0.00	0.00	3.87
7.	2000001749 Andhra Pradesh Drought Mitigation Project	IFAD	486.43	07-09-17	0.00	0.00	0.00	0.00
8.	Andhra Pradesh Irrigation and Livelihood Improvement Project (Phase-2)(I) (IDA-260, IDP-260A)	Japan (JICA)	1238.10	13-12-17	0.00	0.00	0.00	0.00